

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Petitioner/Applicant

Order Under Section 10 of Insolvency & Bankruptcy Code (Liq.)

Order delivered on 14.04.2021

ORDER

Renotified to 28.04.2021.

Ritu Sharma



Nirmala Vincent
(Court Officer)